

LIST OF THE STAKEHOLDERS

(Regulation 31 of The Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

In the matter of:

Date: 29-06-2022

MARUTHI TUBES PRIVATE LIMITED (IN LIQUIDATION)

CIN: U25201TG1995PTC019859,

133-A, Alkarim Trade Centre, Ranigunj,

Secunderabad, Telangana- 530003, India

Summary of List of Stake holders

S. No	Category	No. of Applicant	Claims Received	Claim Verified	Claim under verification	Claim Accepted	Claim Rejected	Amount Claimed in Rs.	Amount Admitted in Rs.	Amount Rejected in Rs.
1.	Secured Financial Creditors who have relinquished their security interests under section 52	1	1	1	0	1	0	6,55,73,072.62	6,55,73,072.62	0
2.	Unsecured Financial Creditors	0	0	0	0	0	-	0	0	0
3.	Workmen and Employees	0	0	0	0	0	-	0	0	0
4.	Governments	1	1	1	0	1	0	3,06,741	3,06,741	0
5.	Operational Creditors other than Workmen, employees and Governments	2	2	2	0	1	1	2,08,16,192	2,08,16,192	0
6.	Shareholders or partners, if any	0	0	0	0	0	-	0	0	0
	Total							8,66,96,005.62	8,66,96,005.62	0



A. Secured Financial Creditors of the Corporate Debtor

S.No	Name	Address	Claimed Amount In Rs.	Admitted Amount In Rs.	Security Interest
1	State Bank of India	Stressed Assets Management Branch-II, D.No. 3-4-1013/A, 1st Floor, CAC, TSRTC Bus Station, Kachiguda, Hyderabad- 500027, Telangana, India.	6,55,73,072.62	6,55,73,072.62	Schedule 1
	Total		6,55,73,072.62	6,55,73,072.62	

Schedule 1 – State Bank of India Security Interest

Part- I

Details of assets Hypothecated to the Bank:

Name of the Assets and their Description
1. Hypothecation of Stocks and Receivables & Hypothecation of Movables
2. Hypothecation of Plant & Machinery etc.,

Part-II

Details of assets Mortgaged/Hypothecated to the Bank:

All that the shop bearing No 31, admeasuring 212 sft (including 19.70 Sq Mtrs undivided share of land) situated in the Ground floor of the Complex known at AL-KARIM Trade Centre, constructed in premises No 5-4-86, M.G.Road, Ranigunj, Secunderabad standing in the name of M/s. Maruthi Tubes Pvt Ltd, Coverage Rgd. Sale Deed No.1259/2003 registered with SRO, Secunderabad.

Bounded By:

North: Common Passage

South: Shop No.47

East: Shop No.30

West Shop No.32

Personal Guarantees:

1. Shri Manchala Raghavendra, S/o Chandraiah, Plot.No.66, New Vasavi Nagar Colony, Hyderabad-50003
2. Shri Manchala Nagesh Kumar, House.No.10-2-97,4th floor,301,Chester field,West Marredpally, Secunderabad-500026
3. Shri Manchala Chandraiah, House.No.1-8-158, Chandra Complex, Bhongir-508116.
4. Smt Manchala Andamma, W/o, Chandraiah, House.No.1-8-158, Chandra Complex, Bhongir-508116.
5. Shri Vangala Bixapathi, H.No.5-11-23 (New) Plot.No.79, Sy.no.62/1,62/2, Secunderabad-500015.



**2. Operational Creditors of the Corporate Debtor other than Workmen,
employee's and Governments**

S.No	Name	Address	Claimed Amount In Rs.	Admitted Amount In Rs.	Security Interest
1.	Dugar Polymers Limited	DPOW & DCA of Indian Oil Corporation Limited for AP & TG, Shyam Arihanth, 1-8-304 to 317/10 & 11, Pattigadda Road, Secunderabad- 500003, Telangana, India	1,86,26,200	1,86,26,200	Nil
2.	Srujana Engineers India Private Limited	L-42/3FF, LIG-3rd Phase KPHB, Kukatpally Hyderabad TG 500072 IN	21,89,992	21,89,992	Nil
TOTAL			2,08,16,192	2,08,16,192	

3. Claims by Government

S.No	Name	Address	Claimed Amount In Rs.	Admitted Amount In Rs.	Security Interest
1.	Employees' State Insurance Corporation, Regional Office, Hyderabad	Employees' State Insurance Corporation, Regional Office, 5-9-23, Hill Fort Road, Hyderabad-500063.	3,06,741	3,06,741	Nil
Total			3,06,741	3,06,741	

Note: - Claims received by the Liquidator are admitted purely based on the claim form, supporting documents enclosed to the claim form and other information/documents submitted by the claimant. The Claim submitted by the claimant could not be fully reconciled with the Books of Accounts of the Corporate Debtor as they are not completely updated. The claims received may be updated based on the additional information which may be received in future.



Bondalapati Srinivasa Rao
IP Registration No. IBBI/IPA-001/IP-P01643/2019-2020/12743
Liquidator- Maruthi Tubes Private Limited.

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